

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO.3461  
TO BE ANSWERED ON 10.08.2021**

**EXCLUSIVE RESERVATION FOR OBC**

**3461. DR. T. SUMATHY (A) THAMIZHACHI THANGAPANDIAN:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether there is a demand for implementation of exclusive reservation for OBCs in both education and employment and in every Government organisations,
- (b) if so, the details thereof, and
- (c) the effective steps taken by the Government to ensure Social Justice for the OBCs the economically, socially backward communities in the country?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SUSHRI PRATIMA BHOUMIK)**

(a & b): No Sir. Already 27% reservation is available for the OBCs in direct recruitment to Central Government jobs and in admission to Central Government educational institutions.

(c): The schemes being implemented by the Government to ensure Social Justice for the OBCs & Economically Weaker Sections (EWS) are:

- a. Pre-Matric Scholarship for OBCs.
- b. Post-Matric Scholarship for OBC students.
- c. Dr. Ambedkar Scheme of Interest Subsidy on Educational Loan for Overseas Studies for OBCs/EBCs.
- d. National Fellowship for OBCs.
- e. Construction of Hostels for OBC Boys and Girls.
- f. Assistance for Skill Development of OBCs/DNTs/EBCs.
- g. Launch of Venture Capital Fund for OBCs.
- h. Low Interest Loan/Finance Assistance Schemes of National Backward Classes Finance & Development Corporation (NBCFDC) for OBCs.
- i. For the EWS sections, 10% reservation in central government appointments and for admission in the central government educational institutions.

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